

राष्ट्रीय कम्पनी विधि न्यायाधिकरण,
इलाहाबाद खण्डपीठ
(National Company Law Tribunal)
(Bench: Allahabad)

सी० पी० नं०/ C P No. (CAA) 49/ALD/2017

राष्ट्रीय कम्पनी विधि न्यायाधिकरण, इलाहाबाद खण्डपीठ में दिनांक . २०.०९.२०१७ को सुनवाई
का उपस्थिति-सह-आदेश पत्रक:

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 20.09.2017

कम्पनी का नाम :

NAME OF THE COMPANY: Nerve Professional Services Pvt. Ltd.

कम्पनी अधिनियम की धारा :

SECTION OF THE COMPANIES ACT: 230/232 of the Companies Act, 2013.

क्रम संख्या Sr. No.	नाम Name	पदनाम Designation	प्रतिनिधित्व Representation	हस्ताक्षर Signature
1	R. P. Agarwal	Adv.	Petitioner	
2				

CP NO. (CAA) 49/ALD/2017

Sh. R.P. Agarwal, Advocate for the petitioner company. The order in detail is
dictated separately. The present company petition is allowed. In the result the
proposed company scheme is sanctioned.

— Sd —

Dated: 20.09.2017

Sri H.P. Chaturvedi, Member (Judicial)

Typed by:
Kavya Prakash